

Arnav Vidyarthi

Advocate

Highly accomplished Advocate with broad legal knowledge and history of providing counsel to government and private organizations across 4-year career. Thorough in analyzing statutes, ordinances and data for use in legal proceedings, pleadings and briefs. Proven success in building trusting rapport with clients and offering sound legal advice in clear and universal terms. Hardworking and dedicated to client advocacy.



Work History

2019-05 -
2020-03

Associate Attorney

Neeti Niyaman, New Delhi, Delhi

- Drafted various Petitions, Appeals, Applications to be filed before Supreme Court, Appellate Tribunal for Electricity, Central Electricity Regulatory Commission, various State Electricity Regulatory Commissions and other Tribunals.
- Drafted various opinions and notes as per the queries raised by various clients.
- Drafted various agreements including Power Purchase Agreements and provided interpretation on the clauses used in these agreements.
- Compiled check lists on various functions related to a Coal Mining Agreement for effective execution of the same.

2016-12 -
2019-03

Associate Attorney

Mr. Sunil Fernandes, Advocate-on-Record, New Delhi, DELHI

- Drafted various Petitions, Plaints, Appeals, Complaints and Applications to be filed before the Supreme Court, High Court and other Tribunals
Appeared and argued before High Court and other Tribunals in matters
- Briefed Senior Advocates and made Written Submissions in various matters related to Electricity Law, Consumer Law, Criminal Law, Contract Law



Contact

Address

New Delhi, Delhi, 110001

Phone

9717400275

E-mail

arnavvid.adv@gmail.com

LinkedIn

<https://www.linkedin.com/in/arnav-vidyarthi-31070b>



Skills

Arbitration and litigation

Case interpretation

Family law

Mediation

Settlement Negotiation

Case analysis

Civil law

Document filing

Efficient researcher

among others

2016-06 -
2016-11

Associate Attorney

MCO Legals, New Delhi, DELHI

- Prepared case notes and drafted research articles on various topics such as Land Acquisition Law, Arbitration Law, Civil Law, Competition Law and others.
- Assisted in drafting Pleadings such as Special Leave Petitions, Curative Petitions, Statement of Claim, Statement of Defence and other Written Submissions
- Extensive Research and Preparation of Material for the Annual SCOPE Conference on Arbitration with focus on the Arbitration and Conciliation (Amendment) Act, 2015

Environmental laws and litigation

Legal writing

Commercial litigation experience

Dispute arbitration

Oral debate

Problem resolution

MS Office

Education

2013-07 -
2016-06

LL.B.: Law

Campus Law Centre, Faculty Of Law - University Of Delhi, New Delhi

2010-07 -
2013-06

Bachelor of Arts: English

Delhi College Of Arts And Commerce - University Of Delhi

Completed 3 years LL.B. from Campus Law Centre, Faculty of Law

2009-05 -
2010-05

High School Diploma

Air Force Bal Bharati School - Lodi Road, New Delhi

2007-04 -
2008-05

Secondary School

Air Force Bal Bharati School - Lodi Road, New Delhi

Certifications

2015-02

Diploma in Cyber Laws from Government Law

College, Mumbai in collaboration with Asian School of Cyber Laws, Pune

2015-07

Diploma in Entrepreneurship Administration and Business Laws from West Bengal National University of Judicial Sciences

2015-09

Online Certificate Course on Competition Law and Intellectual Property Rights conducted by Federation of Indian Chambers of Commerce and Industry, New Delhi



Interests

Lawn Tennis, Basketball, Current Affairs, Philately